

/b>

15.36 hrs.

**PRIVATE MEMBER'S BILLS**

MR. DEPUTY-SPEAKER: Now, the House would take up Bills for introduction.

Shri H.G.Ramulu -- Not present.

Dr. S.Jagathrakshakan -- Not present.

Shri Vijay Sankeshwar -- Not present.

Dr. Nitish Sengupta -- Not present.

**(i) ADVOCATES (AMENDMENT) BILL, \* 2003**

**(Omission of Section 16, etc.)**

Title: Introduction of the Advocates (Amendment) Bill, 2003 (Omission of Section 16, etc.)

SHRI T.M. SELVAGANPATHI (SALEM): Sir, I beg to move for leave to introduce a Bill further to amend the Advocates Act, 1961.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Advocates Act, 1961."

*The motion was adopted.*

SHRI T.M. SELVAGANPATHI : Sir, I introduce the Bill.

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